

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.) Nos. 5599-5600/2021

(Arising out of impugned final judgment and order dated 08-03-2021 in CRLA No. 3813/2016 08-03-2021 in CRLA No. 4374/2016 passed by the High Court of Judicature at Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

MEENA etc.

Respondent(s)

(FOR ADMISSION and IA No.92269/2021-EXEMPTION FROM FILING O.T.)

Date : 09-08-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Ankit Goel, AOR
Mr. Birendra Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER(NSH)